

- (v) To recommended an institutional mechanism to review and monitor implementation to realise the goal.
- (vi) To examine any other related issue.

Compensation to farmers for crop loss

†1448. SHRI NARESH AGRAWAL: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether it is a fact that there has been no announcement so far to give compensation to farmers for the damage of rabi crops due to untimely rain and hailstorm recently;
- (b) if so, the reasons therefor; and
- (c) if not, how many acres of crops have been damaged in this natural calamity and the amount of compensation announced by Government?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI MOHANBHAI KALYANJIBHAI KUNDARIYA): (a) to (c) The State Government is primarily responsible for taking necessary relief measures in the wake of natural calamities. For undertaking relief measures, funds are available with the State Government in the form of State Disaster Response Fund (SDRF), Additional financial assistance, over and above SDRF, is considered from National Disaster Response Fund (NDRF) for natural calamities of severe nature and is approved on the basis of Memorandum received from State Government in accordance with established procedure. Assistance under SDRF/NDRF provided is for immediate relief and not by way of compensation for the loss suffered.

As per reports received up to April, 2016, an area of 6.21 lakh hectare was damaged under various crops due to unseasonal rains, hailstorms and winds. Lodging of wheat crop was reported in an area of 9.04 lakh hectare. Thus, total area of 15.25 hectare was affected in the country.

The Government of Rajasthan has submitted memorandum on 26.4.2016 seeking assistance from NDRF in the wake of hailstorm. Financial assistance will be approved as per norms on the basis on Inter-Ministerial Central Team (IMCT) Report.

Allocation for agriculture and farmers welfare

†1449. SHRI RAM NATH THAKUR: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the amount allocated for Agriculture and Farmers Welfare in the current

†Original notice of the question was received in Hindi.

budget and the schemes which have been implemented to provide benefits to the farmers, the details thereof; and

(b) whether any separate package has been provided to poor States such as Bihar which are affected by floods and drought every year, if so, the amount which has been allocated, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (DR. SANJEEV KUMAR BALYAN): (a) The details indicating plan/non-plan outlays in respect of various schemes proposed to be implemented in the current budget to provide benefit to the farmers is given in Statement-I (*See below*).

(b) The details indicating the assistance provided from National Disaster Response Fund (NDRF) for natural calamities (drought and hailstorm) to the various States during 2014-15 and 2015-16 is given in Statement-II.

Statement-I

*Department of Agriculture, Cooperation and Farmers Welfare
Plan outlays*

(₹ in lakhs)

A Plan Outlays in respect of various

Sl. No.	Name of Mission/Scheme	BE 2016-17
1A Green Revolution-Krishonnati Yojana		
1.	Mission for Integrated Development of Horticulture (MIDH)	162000.00
	Total- MIDH	162000.00
2.	Oil Seeds	
2.1	Tree borne Oil Seeds	300.00
2.2	National Oilseeds and Oil Palm Mission	49700.00
	Total- Oil Seeds	50000.00
3.	National Mission on Sustainable Agriculture	
3.1	National Mission on Promotion of Organic Farming	300.00
3.2	Organic Value Chain Development for NE Region	10000.00
3.3	National Project on Management of Soil Health & Fertility (including Soil Health Card)	36200.00
3.4	National Mission on Sustainable Agriculture (RADP & climate change)	22500.00
3.5	Paramparagat Krishi Vikas Yojana	29700.00

Sl. No.	Name of Mission/Scheme	BE 2016-17
3.6	National Mission on Agro-Forestry	7500.00
	Total- National Mission on Sustainable Agriculture	106200.00
4.	National Mission On Agriculture Extension and Tecnology	
4.1	National Mission on Agriculture & Extension	63500.00
4.2	Strengthening/ Promoting Agriculture Information Systems	4000.00
4.3	Sub-Mission Seeds & Planting Material	18000.00
4.4	Sub-Mission On Agriculture Mechanisation	18000.00
4.5	Sub-Mission On Plant Protection and Plant Quarantine	2500.00
4.6	National E Governance Plan - Agriculture	4000.00
	Total-NMAET	110000.00
5.	Intigrated Scheme On Agriculture Census & Statistics	21000.00
6.	Integrated Scheme On Agriculture Cooperation	13000.00
7.	Agricultural Marketing	
7.1	Integrated scheme on Agricultural Marketing	78790.00
7.2	National Agriculture Market	5000.00
8.	National Food Security Mission	170000.00
9.	National Rainfed Area Authority	10.00
	Total- Green Revolution-krishonnati yojana	716000.00
B	Green Revolution-Rashtriya Krishi Vikas Yojana	540000.00
2.	Pradhan Mantri Fasal Bima Yoiana (PMFBY/NCIP)	550000.00
3.	Pradhan Mantri Krishi Sinchai Yojana	234000.00
	GRAND TOTAL	2040000.00

Department of Agriculture, Cooperation and Farmers Welfare
Non-plan outlays

(₹ in lakhs)

B. Non-plan outlays in respect of various schemes

Sl. No.	Division/Scheme	B E 2016-17
1.	Agri. Extension and Training	3036.00
2.	Economic Administration	3556.00
3.	Seeds	610.00

Sl. No.	Division/Scheme	B E 2016-17
4.	Manures and Fertilisers	1806.00
5.	Plant Protection	12906.00
6.	Mechanisation & Technology	2862.00
7.	Crops	586.00
8.	Technology Mission on Oilseeds and Pulses	269.00
9.	Horticulture	927.00
10.	Secretariat Eco. Services	11146.00
11.	Agriculture Marketing	4595.00
12.	Natural Resource Management	2096.00
13.	National Rainfed Area Authority	1732.00
14.	Pradhan Mantri Fasal Bima Yojana	115.00
15.	Cooperation	8000.00
16.	International Cooperation	3387.00
17.	Diesel Subsidy in Drought and deficit rainfall affected areas	740.00
18.	Interest Subvention for Providing Short Term Credit to Farmers	1500000.00
GRAND TOTAL		1558369.00

Statement-II

*Information assistance from National Disaster Response Fund (NDRF) for
Natural Calamities (Drought & hailstorm) in the States*

(₹ in crores)

Sl. No.	State	Calamity	Amount sought	Amount approved
During -2014-2015				
1.	Haryana	Drought	4829.25	168.87
		Hailstorm	1925.97	369.09
2.	Karnataka	Drought	779.20	200.85
		Hailstorm	151.28	105.33

Sl. No.	State	Calamity	Amount sought	Amount approved
3.	Uttar Pradesh	Drought	4819.49	777.34
		Hailstorm	7573.70	2801.59
4.	Maharashtra	Drought	6013.28	1962.99
5.	Artdhra Pradesh	Drought	1532.00	237.51
6.	Rajasthab	Hailstorm	11885.45	1447.73
7.	Bihar	Hailstorm	2041.10	791.42
8.	Telangana	Hailstorm	117.59	83.744
9.	Himachal Pradesh	Hailstorm	353.395	71.534
TOTAL			42021.71	9017.998

During -2015-2016

1.	Karnataka	Drought	3830.84	1540.20
		Drought-R	1417.14	723.23
2.	Chhattisgarh	Drought	6093.79	1276.25
3.	Madhya Pradesh	Drought	5114.53	2032.68
4.	Maharashtra	Drought	4002.82	3049.36
5.	Odisha	Drought	2344.99	815.00
6.	Telangana	Drought	2601.17	791.21
7.	Uttar Pradesh	Drought	2057.79	1304.52
8.	Andhra Pradesh	Drought	2000.56	433.77
9.	Jharkhand	Drought	2142.78	336.94
10.	Rajasthan	Drought	10537.02	1193.41
		Hailstorm	4372.27	#
TOTAL			46515.70	13496.57

R:Rabi

Inter Ministerial Central Team has visited affected areas. The matter is under process.

Imbalanced use of chemical fertilizers

†1450. DR. VIJAYLAXMI SADHO: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether it is a fact that due to imbalanced use of chemical fertilizers, agricultural land in the country has been severely damaged;

†Original notice of the question was received in Hindi.